

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 44 /Confdl. /2018
II-2-49/2001

Bilaspur, dated 31 /01 /2018

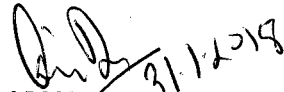
Copy of order no. 318/213/2018/16 dated 31.01.2018 issued by the Under Secretary, Government of Chhattisgarh, Labour Department, Mahanadi Bhawan, Raipur forwarded to:-

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (14) Private Secretary to Registrar (Vigilance/ I. & E./ Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (15) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

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- (16) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (17) Under Secretary, Government of Chhattisgarh, Labour Department, Mahanadi Bhawan, Raipur for information.
- (18) President, Chhattisgarh State Industrial Court, Near Ghadi Chowk, Raipur for information.
- (19) Shri A.K. Sanothiya, C/o Shri Ravindra Kumar Sirothiya, Jr. H.I.G., I-579, RSS Nagar (Ravishankar Shukl Nagar), Indore Madhya Pradesh for information and necessary action.
- (20) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (19) Additional Registrar (Admn./ Central Filing & Copying/ Classification/ Civil/ D.E./ Judicial/ O/o R.G. & E./ Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (20) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (21) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (22) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Confidential/ I. & E./ Pension / Protocol/ for information and necessary action.
- (23) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.
- (24) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (25) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.



(RAJANI DUBEY)

I/C. REGISTRAR GENERAL

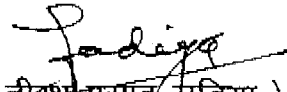
छत्तीसगढ़ शासन
श्रम विभाग
:: मंत्रालय ::
महानदी भवन, नया रायपुर

// आदेश //

नया रायपुर, दिनांक 31.01.18

क्रमांक 318 /213/2018/16 :- राज्य शासन एतद्वारा श्री ए.के. सनोठिया, पीठासीन अधिकारी, श्रम न्यायालय, जगदलपुर को छत्तीसगढ़ सिविल सेवा (पेंशन) नियम, 1976 के नियम 42 के उपनियम (1) के खण्ड (क) के तहत उनके द्वारा प्रस्तुत आवेदन पत्र को स्वीकार करते हुए उन्हें दिनांक 31.01.2018 से शासकीय सेवा से रवैच्छिक सेवानिवृत्त करता है।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार,

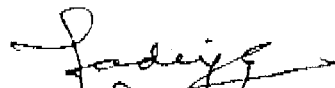

(तीर्थ प्रसाद लडिया)
अवर सचिव,

छत्तीसगढ़ शासन, श्रम विभाग

पृ क्रमांक 319/213/2018/16

नया रायपुर, दिनांक 31.01.18

1. महालेखाकार, छ0ग0 रायपुर,
2. रजिस्ट्रार, मान. उच्च न्यायालय, छ0ग0 बिलासपुर,
3. विशेष सहायक, मान. मंत्री, छत्तीसगढ़ शासन, श्रम विभाग, मंत्रालय, नया रायपुर (छ.ग.).
4. प्रमुख सचिव, छत्तीसगढ़ शासन, विधि एवं विधायी कार्य विभाग, मंत्रालय, नया रायपुर (छ.ग.).
5. मान. अध्यक्ष, राज्य औद्योगिक न्यायालय, छत्तीसगढ़ रायपुर,
6. कोषालय अधिकारी, जिला कोषालय..... (छ.ग.),
7. पीठासीन अधिकारी, श्रम न्यायालय, जगदलपुर,
8. संबंधित श्री ए.के. सनोठिया, पीठासीन अधिकारी, श्रम न्यायालय, जगदलपुर
..... की ओर सूचनार्थ प्रेषित ।
9. गार्ड फाईल,


अवर सचिव,

छत्तीसगढ़ शासन, श्रम विभाग